

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
Original Application No. 108 of 2026**

IN THE MATTER OF:

Sheetal Singh

.....PETITIONER

VERSUS

Union Territory of Jammu & Kashmir & Ors.

.....RESPONDENT

MEMO OF PARTIES (As Per ORDER DATED 23.02.2026)

Sheetal Singh

.....PETITIONER

VERSUS

- 1.** Department of Forest, Ecology & Environment, Jammu and Kashmir
Through its Commissioner/Secretary, J & K
Van Bhavan, Near Gummat, Jammu 180001
Email: forest-jk@nic.in (Respondent No 1)
- 2.** District Magistrate, Ramban
District Administrative Complex, Maitra,
Ramban, Jammu and Kashmir 182144
Email: dc-ramban@jk.gov.in (Respondent No 2)
- 3.** Jammu & Kashmir Pollution Control Committee
Through Member Secretary,
Parivesh Bhawan, Forest Complex Gladni, Narwal,
Transportnagar, Jammu, Jammu and Kashmir 180004
Email: membersecy.pcb@jk.gov.in/
membersecretaryjkspcb@gmail.com (Respondent No 3)